## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH

IA 19/2016, IA 20/2016, IA 21/2016, 22/2016 TP No. 122/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 27/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

**AHMEDABAD** 

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples International and Services Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398, 58-59, 235(2), 237(b) of the Companies Act, 1956</u>

S.NC	NAME (CAPITAL LETTERS)	ESIGNATION	REPRESENTATION	SIGNATURE
1.	Amay pushly Shoot	2 Adv.	Res.No.2	While he was a second of the s
2.	L. J. Carolon	A.J.	Olesto.	La on
3.	Kunal 7 Vaishnau	Adrocate	Peditioners	The state of the s
4.	Vivek H Shah	Adv.	Petitiones	Well tole

## **ORDER**

Neme present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondents 4, 5 and 8.

Heard both sides.

List the matter on 20.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13<sup>th</sup> day of April, 2017.